

DIVISION BENCH

ITEM NO.182

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.34/ALD/2022

CORAM:

**3. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**4. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION OF INDIA THROUGH SFIO V/S SHINECITY INFRAPROJECT PRIVATE LIMITED
UNDER SECTION	242(4), SEC 241 (2), SEC 246, SEC 339

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*